

In the High Court for the States of Punjab and Haryana  
At Chandigarh

CRWP-6048-2021 (O&M)  
Date of Decision:-2.7.2021

Rajina @ Jyoti and another ... Petitioners

Versus

State of Punjab and others ... Respondents

**CORAM: HON'BLE MR. JUSTICE GURVINDER SINGH GILL**

Present:- Mr. Mohan Singh Rana, Advocate for the petitioners.

*(proceedings conducted through video conferencing)*

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**GURVINDER SINGH GILL, J.**(Oral)

1. The petitioners have approached this Court seeking issuance of a direction to official respondents to protect their lives and liberty as they apprehend threat to the same at the hands of private respondents having married against the wishes of their families.
2. Learned counsel for the petitioners submits that petitioner No.1-Rajina @ Jyoti, who was a Muslim by religion, has converted to Hinduism and has subsequently married petitioner No.2-Jaspal Sharma.
3. Without commenting as regards the veracity of the averments made in the petition and also as regards the validity of alleged marriage of the petitioners, the petition is disposed of with a direction to respondent No.2-Senior Superintendent of Police, Sangrur, District Sangrur, Punjab to look into the

matter and to dispose off the representation dated 29.6.2021 (Annexure P-5) in accordance with law. In case, it is found that there is a genuine threat to the lives and liberty of the petitioners, then necessary steps warranted under law be taken thereupon at the earliest so as to ensure that no harm is caused to the petitioners.

4. A copy of this order alongwith copy of the representation dated 29.6.2021 (Annexure P-5) be sent to respondent No.2-Senior Superintendent of Police, Sangrur, District Sangrur, Punjab so as to enable him to do the needful expeditiously.
5. It is, however, clarified that the aforesaid order shall not be taken to be any expression as regards the validity of marriage of the petitioners and shall not confer any immunity upon the petitioners, in case it is found that they have committed any wrong.

**2.7.2021**

pankaj

**( Gurvinder Singh Gill )  
Judge**

सत्यमेव जयते

Whether speaking /reasoned Yes / No

Whether Reportable Yes / No